

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP 1855/252(1)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 13.08.2018

NAME OF THE PARTIES: Kat Nat Packaging Pvt Ltd

Vs

ROC, Mumbai

Section 252(1) of the Companies Act, 2013.

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**ORDER**

35. **CP 1855/251(1)/2018**

List this matter on 3.9.2018.

SD/-

RAVIKUMAR DURAISAMY  
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)